NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO.14
C.P./4/252 (3)/GB/2023

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Subrata Kumar Dash, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023

In the matter of:

M/s. Taksa – Tsang Estates Pvt. Ltd.
Versus
Registrar of Companies, NER

Section: Under Section 252(3) of the Companies Act, 2013

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. DIPPON SEN.	CS	Appellant	Present in Video
2.	MR. N.S. ASHWIN	TA	ROC	Conference

O R D E R
Date of Order: 18.05.2023

The matter is taken up for hearing through Video Conferencing. Heard the Learned Counsel for the Appellant and Learned Standing Counsel of ROC Guwahati. The Learned Standing Counsel of the ROC submits that ROC Report has been filed. There is no representation from the Income Tax Department. No response has been filed by the Income Tax Department. One Last opportunity is being given to the Income Tax Department to file their reply, failing which the matter will be decided based on records available before us.

2. **List the matter on 15.06.2023.**

Sd/-

(**Subrata Kumar Dash)**
Member (Technical)
& Adjudicating Authority

Sd/-

(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority